

- 1.1. Diesel Component Works, Patiala ;
 - 1.2. Components for freight wagons ;
 - 1.3. AC Electric Locomotives ;
 - 1.4. Unit Exchange System ;
 - 1.5. Fuel Conservation & Train Operation ;
2. Loan 2417 for \$ 280.7 million, which covers :
- 2.1. Railway Electrification ;
 - 2.2. Workshop Modernisation including maintenance depots ; etc. etc.

- (i) anti-social activities such as violence are not glorified ;
- (ii) the modus operandi of criminals or other visuals or words likely to incite the commission of any offence are not depicted ;
- (iii) pointless or avoidable scenes of violence, cruelty and horror are not shown ; and
- (iv) human sensibilities are not offended by vulgarity, obscenity and depravity.

(b) Yes, Sir.

[*English*]

(b) No, Sir.

(c) & (d) : As a result of a review of the project under credit 1299-IN/Loan 2210-LN and with the concurrence of the World Bank, some suitable adjustments have been made in the amounts under different segments of the project to improve its effectiveness.

[*Translation*]

Rules for Censor Board

2619. SHRI NIRMAL KHATTRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to make rules for Censor Board more stringent in order to check the increasing trend of vulgarity and violence in the films ; and

(b) whether Government provide any incentives/facilities to films which re-establish the moral values through film media ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Rules already exist under which the Central Board of film Certification, while certifying films for public exhibition is required to ensure, among other things, that :

Proposal for Air-Field at Lakshadweep

2620. SHRI P.M. SAYEED : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that an air-field is proposed to be constructed at one of the Islands of Lakshadweep and if so, when the work is likely to be started ; and

(b) the details of the proposal including the estimated cost, its location and approximate time likely to be taken for its completion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) & (b) The information is being collected and will be laid on the table of the Sabha.

[*Translation*]

Programmes for Integrated Child Development

2621. SHRI MOOL CHAND DAGA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether several programmes are being implemented for integrated child development with the cooperation of UNICEF ;

(b) if so, the details of these programmes and the amount provided to each from National Children Emergency Fund ;

(c) whether Government have ever reviewed these programmes ;

(d) if so, when and if not, the reasons therefor ; and

(e) the details of the coordination maintained in these programmes ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) :

(a) The Integrated Child Development Services (ICDS) Scheme provides an integrated package of services to children below 6 years of age, pregnant women and nursing mothers. UNICEF is assisting with certain components of the Scheme.

(b) 1229 centrally-sponsored ICDS projects have been sanctioned so far. In addition, 130 projects have been taken up in the State sector. UNICEF assistance in 1984 for ICDS was \$61,75,000. For 1985, UNICEF assistance to the extent of \$62,10,000 is expected.

(c) & (d) The ICDS Scheme is under review continuously. Several Surveys and research studies have been conducted to assess its impact.

(e) The ICDS Scheme provides for coordination among various concerned Departments and organisations at various levels, viz. anganwadi, block, District, State/Union Territory, and Central Government.

Development of Vadinar Port

2622. SHRI NARSINH MAKWANA : Will the Minister of TRANSPORT be pleased to state :

(a) whether after the decision taken by Government to develop Vadinar Port in the gulf of Kutch the feasibility report thereof was under consideration of the Kandla Port Trust ;

(b) if so, the decision taken thereon ;

(c) when the work on the Vadinar Port to extend 30 kilometre broad gauge railway line is proposed to be started ;

(d) whether Kandla Port Trust has agreed to bear the expenses for the survey work of new railway line to connect Vadinar Port ;

(e) if so, the time by which the survey work is proposed to be started there ; and

(f) the financial allocation for the project during the next financial year ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) The Kandla Port Trust has not accepted the Feasibility Report submitted by the Consultants.

(c) There is no proposal to extend broad gauge railway facilities to Vadinar.

(d) No, Sir.

(e) Does not arise.

(f) No proposal for any financial allocation for the Project during the next financial year has been made.

[English]

Rabindra Sangeet in Vishwa Bharati

2623. SHRI PURNA CHANDRA MALIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government intend to preserve the tradition of Rabindra Sangeet by its caretaker namely Vishwa Bharati ;

(b) if so, the details of efforts made for this purpose during the last three years and the outcome thereof ;

(c) whether Government are satisfied with the efforts made to preserve the tradition of Rabindra Sangeet ; and